Annexure 1
Name of the corporate debtor: Dublin Promoters Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023
List of Secured financial creditors

Sl.	Name of creditor	Details of	claim received	Details of claim admitted					Amount of	Amount of any	Amount	Amount of	Remarks, if		
No.		Date of	Amount	Amount of claim	Nature of	Amount	Whether	Details of	Amount covered	% share in	contingent	mutual dues,	of claim	claim under	any
		receipt	claimed	admitted	claim	covered by	security interest	Security	by guarantee	total amount	claim	that may be set	rejected	verification	
						security	relinquished?	Interest		of claims		off			
						interest	(Yes/No)			admitted					
	Piramal Capital							Refer							
1	Housing & Finance	11-10-2023	87,62,85,284	87,62,85,284	Secured	87,62,85,284	Yes	Annexure A	87,62,85,284	100.00	0.00	0.00	0.00	0.00	0.00
	Limited							Amexure A							
	Total		87,62,85,284	87,62,85,284		87,62,85,284			87,62,85,284	100.00	0.00	0.00	0.00	0.00	0.00

ANNEXURE A

DETAILS OF SECURITY INTEREST

The Corporate Debtor along with other Borrowers jointly executed a Loan Agreement dated 26.09.2014 in favour of the Financial Creditor and thereafter the Corporate Debtor along with the Borrowers jointly deposited the original title deeds of immovable properties owned by them with an intention to create equitable mortgage and executed a Memorandum of Deposit of Title Deed dated 29.09.2014, registered as document number 4342 of 2014 in the Office of Sub-Registrar at Pudukottai and thereby confirming the creation of equitable mortgage of the property admeasuring 670.75 acres.

The security interest that has been provided by the Corporate Debtor is as follows:

a) All that piece and parcel below mentioned - dry land situated at Vadakku Karasseri village, Tuticorin Taluk Situated with Sub-Registrar District of Pudukottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent
1.	Vadakku Karasseri Village,	394	1.06
	Tuticorin, Tamil Nadu	407/1	1.38
		407/2	1.32
		411/2	0.81
		344/2A	1.06
		344/2C	0.41
		344/2D	0.69
		344/2B	1.04
		343/3C	0.46
		343/4C	0.43
		421/3	1.94
		344/1A	0.10
		344/IB	1.51
		345/1A	1.24

Sr. No.	Village	Survey No.	Extent
		345/1B	0.02
		345/2A	0.07
		345/2B	0.59
		345/3A	0.52
		345/3B	0.19
		459/2	0.57
		405/2	1.03
		420/4	1.52
		332/1	1.73
		332/2	0.15
		336/1	2.48
		336/2	0.01
		387/2	0.48
		388/2B1	2.41
		326/IB	1.89
		326/1C	0.42
		326/2	0.43
		326/3	0.65
		392/ID	0.49
		392/IE	0.09
		389/IB	0.99
		390/1A	0.03
		390/1B	2.12
		527/1	3.73
		290/2	1.73
		291/4	1.09
		301/2	1.95
		282/1B1	1.74

Sr. No.	Village	Survey No.	Extent		
		282/IB2	0.10		
		371/1	0.05		
		371/2	0.54		
		381/3	0.49		
		382/2A	0.22		
		382/2B	1.31		
		446/2	1.82		
		443	2.45		
		442	2.62		
		547/2	0.77		
		555/2	1.09		
		555/3	1.68		
		295/IB	0.42		
		295/3C	2.06		
	TOTAL				

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.